

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 03.12.2018 (Monday)**

**Court III**  
**03:05 PM**

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1946 of 2018 in Comp. App (AT) No. 394 of 2018	Medeor Hospitals Ltd.	Pankaj Yadav	

**By Order**

-sd/-

**Registrar**

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